

(b) if so, the capacity of that plant; and

(c) the estimated foreign exchange required for the proposed plant?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) to (c). Burmah Oil Company has indicated an interest in setting up a fertilizer plant in Assam based on natural gas. Detailed proposals are awaited.

Survey of Jammu and Kashmir by Oil and Natural Gas Commission

241. { Shri Abdul Ghani Goal:
 { Shri Samnani:
 { Shri Himatsingka:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any survey has been conducted in Jammu and Kashmir by the experts of the Oil and Natural Gas Commission; and

(b) if so, with what results?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) There is need for further surveys.

Fictitious Engineering Colleges

242. Shri Gokulananda Mohanty: Will the Minister of Education be pleased to state:

(a) whether Government are aware that there are a number of fictitious Engineering Colleges which are working without Government sanction or University affiliation in the country; and

(b) if so, whether Government are considering any measures to suppress them?

The Minister of Education (Shri M. C. Chagla): (a) and (b). There are no fictitious Engineering Colleges as such, but there are institutions which claim to provide coaching to students to prepare them for various recognised examinations. A draft model Bill

to regulate the establishment and activities of private educational institutions (other than recognised ones) is under preparation. This will be circulated to State Governments for action on their part and steps will also be taken to undertake legislation in Parliament in respect of institutions located in Delhi and other Union Territories.

Petro-Chemical Industry in Gujarat

243. { Shri Jashvant Mehta:
 { Shri Surendra Pal Singh:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have received any proposal from foreign countries for collaborating in Petro-Chemical industries in Gujarat;

(b) how many manufacturers have come forward for licences;

(c) whether Government have taken any decision regarding the allotment of licences in the public or private sector; and

(d) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) Apart from offers of financial and technical collaboration received from British and American firms, 18 applications for industrial licences have been received since January, 1964 from Indian entrepreneurs in respect of 10 petro-chemical items.

(c) and (d). Negotiations with the foreign firms are now in the final stage while applications from Indian parties have been evaluated and will be processed through the Licensing Committee.

National Diploma in Commerce and Business Administration

244. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) whether the National Diploma in Commerce and Business Administration sponsored by the Ministry of